

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

DA No.400/98

Friday, the 13th day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Rajakumaran C.K.  
S/o Kuncheera  
Chandrathil House  
Pudanur P.O., Mundur  
Palakkad Dist.

...Applicant

(By advocate Mr MR Rajendran Nair (Rep)

Versus

Sub Divisional Inspector  
North Sub Division  
Palakkad

...Respondent.

(By advocate: Mr Sunil Jose)

The application having been heard on 13.3.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and  
appointment to the post of Extra Departmental Delivery  
Agent, Pudanur Post Office, apprehends that his candidature  
may not be considered by the respondent for the reason  
that the employment exchange has not sponsored his name.  
However, the applicant states that he has registered his  
name with the employment exchange and claims that he is  
presently working as EDDA at Pudanur Post Office on a  
provisional basis. He has, therefore, filed this application  
for a direction to the respondent to consider his candidature  
also in the selection for appointment to the post of EDDA,  
Pudanur Post Office giving due preference and weightage  
to his provisional services even if his name is not sponsored  
by the employment exchange.

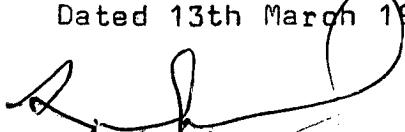
2. When the application came up for hearing today, learned  
counsel for the respondents stated that in view of the

ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Viswesware Rao & others, reported in 1996 (6) SCC 216, the respondent would consider the candidature of the applicant also in the selection for appointment to the post of EDDA, Pudanur Post Office, even if his name is not sponsored by the employment exchange, in accordance with rules.

3. In the light of the submissions made by the learned counsel for the respondents and as agreed to by the learned counsel for the applicant, we dispose of the application with a direction to the respondent to consider the candidature of the applicant also in the selection for appointment to the post of Extra-Departmental Delivery Agent, Pudanur P.O., in accordance with rules, even if his name is not sponsored by the employment exchange.

No order as to costs.

Dated 13th March 1998.

  
(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

  
(A.V. HARIDASAN)  
VICE CHAIRMAN

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